

Annexure – 8

Name of the corporate debtor: N KUMAR RETAILS & PROPERTIES PRIVATE LIMITED

Date of commencement of CIRP: 20.07.2026 and order received/communicated on 20.07.2026 List of creditors as on: 12.08.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

[illegible]

NIL